

GOVERNMENT OF INDIA
MINISTRY OF CULTURE

LOK SABHA
UNSTARRED QUESTION NO-3432
ANSWERED ON 16.12.2024

CULTURAL SCHEMES FOR DHANBAD, JHARKHAND

3432. SHRI DULU MAHATO:

Will the Minister of CULTURE be pleased to state:

- (a) the details of Government schemes and programmes to protect cultural heritage of Jharkhand and efforts being made in this regard, particularly in Dhanbad;
- (b) whether the Government proposes to frame any special schemes to promote local art and handicraft in Jharkhand so that artists, particularly of Dhanbad get economic help;
- (c) the manner in which the State Government and the local administration coordinate to protect cultural heritage of Jharkhand;
- (d) the manner in which this coordination is working in Dhanbad; and
- (e) whether the Government is initiating or running any marketing scheme to promote local arts and handicrafts of Jharkhand on national and international level?

ANSWER

MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) & (b) Ministry of Culture administers various Central Sector Schemes to protect cultural heritage of all the States across the country including the State of Jharkhand. Many of these schemes also provides financial assistance to eligible cultural organizations/ individuals for promotion and preservation of art, culture and tangible/ intangible heritage of the country. The brief of these schemes is given at **Annexure-I**.

Details of financial support provided to the organizations/ individuals under various schemes in the State of Jharkhand are given at **Annexure-II**.

Office of Development Commissioner (Handicraft) implements “National Handicraft Development Programme [NHDP]” & Comprehensive Handicrafts Cluster Development Scheme [CHCDS] and also provides end to end support through marketing, skill development, cluster development, formation of Producer Companies, direct benefit to artisans, infrastructural & technology support, research, development support etc. which are benefitted to the artisans throughout the country including the State of Jharkhand.

(c) & (d) Government of India has set up Eastern Zonal Cultural Centre (EZCC), Kolkata to protect cultural heritage of its member States including the State of Jharkhand. A number of cultural activities are organized by EZCC, Kolkata in coordination with local administration of its member States including Jharkhand

throughout the year. A list of cultural programmes/ activities organized by EZCC, Kolkata in collaboration with the local administration of Jharkhand in years 2023 & 2024 are as under:

Sl. No.	Name of the Programme	Date	Venue
1	International Yoga Day – Yoga for VasudhaivaKutumbakam	21 June, 2023	South Railway Colony, Ground, Ranchi, Jharkhand
2	Classical Dance & Music Festival	3 July, 2023	ParinayVatika, Deoghar, Jharkhand
3	Folk Festival	3-4 Sept, 2023	Rashiknagar, Gram Panchayat Ground, East Singhbhum, Jharkhand
4	Amrit Kalash Yatra	28 Sept to 13 Oct, 2023	Jharkhand (in 100 venues)
5	Three day workshop on Kathak Dance	5 - 7 Nov, 2023	Village Pathra, District Dumka, Jharkhand
6	Sarangi Badan – Folk Music – Guru Shishya Parampara Scheme	April, 2023 - March, 2024	Ranchi, Jharkhand
7	Shikari Nritya - Folk Dance – Guru Shishya Parampara Scheme	April, 2023 – March, 2024	Saraikella, Kharswan, Jharkhand

Besides, Documentary films made by EZCC to promote the cultural heritage of Jharkhand are as under:

Sl. No.	Name of the Documentary Film
i.	Natua
ii.	Folk Dances of Jharkhand
iii.	Santhal Puppetry
iv.	Sohrai Khobar

(e) Ministry of Culture implements a scheme titled “Global Engagement Scheme” to promote India’s rich cultural heritage including the State of Jharkhand and enhance India’s image in the global arena in a concerted manner. Under the Scheme, artists from diverse cultural fields such as Folk art which includes Folk/ Classical/ Semi Classical Music, Folk Dance & Theatre, Puppetry, Classical and Traditional Dance, Experimental/ Contemporary Dance, Theatre etc. perform in the ‘Festival of India’ abroad. Ministry of Culture has empanelled artists/ groups under various art forms and artists are selected from the empanelled list to be deputed for performing in the Festivals abroad.

**Annexure referred to in reply to parts (a) & (b) of Lok Sabha Unstarred
Question No. 3432 for 16.12.2024**

Schemes administered by Performing Arts Bureau, Ministry of Culture

1. FINANCIAL ASSISTANCE FOR PROMOTION OF GURU-SHISHYA PARAMPARA (REPERTORY GRANT): The objective of this scheme is to provide financial support for all genres of performing arts activities like dramatic groups, theatre groups, music ensembles, children theatre etc. and imparting training of artists by their respective Guru on regular basis in line with Guru-Shishya Parampara. As per the scheme, support is provided to 1 Guru and maximum 18 Shishyas in the field of theatre and 1 Guru and maximum 10 Shishyas in the field of music & dance. The Amount of Assistance for Guru is Rs.15000/- p.m. and for the Shishya, the same is Rs.2000-10000/- p.m. depending upon the age of artist.

2. FINANCIAL ASSISTANCE FOR PROMOTION OF ART AND CULTURE:
This scheme has following sub-components :

i. Financial Assistance to Cultural organizations with National Presence:

To promote and support cultural organisations with national presence involved in promotion of art and culture throughout the country, this grant is given to such organisations that have a properly constituted managing body, registered in India; having a pan-India character with national presence in its operation; adequate working strength; and have spent 1 crore or more during 3 of the last 5 years on cultural activities. The quantum of grant under this scheme is Rs.1 crore which can be increased to Rs. 5 crore in exceptional cases.

ii. Cultural Function & Production Grant (CFPG): The objective of this scheme component is to provide financial support to NGOs/ Societies/ Trusts/ Universities etc. for Seminars, Conference, Research, Workshops, Festivals, Exhibitions, Symposia, Production of Dance, Drama-Theatre, Music etc. The maximum grants provided under CFPG is Rs.5 Lakh for an organization which can be increased to Rs. 20.00 lakhs in exceptional cases.

iii. Financial Assistance for the Preservation & Development of Cultural Heritage of the Himalayas: The objective of this scheme component is to promote and preserve the cultural heritage of the Himalayas through research, training and dissemination through audio visual programmes. The financial support is provided to the organizations in the States falling under the Himalayan Region i.e. Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and Arunachal Pradesh. The quantum of funding is Rs. 10.00 lakhs per year for an organization which can be increased to Rs. 30.00 lakhs in exceptional cases.

iv. Financial Assistance for the Preservation & Development of Buddhist/Tibetan Organization: Under this scheme component financial assistance is provided to the voluntary Buddhist/Tibetan organizations including Monasteries engaged in the propagation and scientific development of Buddhist/Tibetan Cultural and tradition and research in related fields. The quantum of funding under scheme component is Rs. 30.00 lakhs per year for an organization which can be increased to 1.00 crore in exceptional cases.

v. Financial Assistance for Building Grants including Studio Theatres: The objective of this scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, University, College etc. for creation of Cultural infrastructure (i.e. studio theatre, auditorium, rehearsal hall, classroom etc.) and provision of facilities like electrical, air conditioning, acoustics, light and sound systems etc. Under this scheme component, the maximum amount of grant is up to Rs.50 Lakh in metro cities and up to Rs.25 Lakh in non- metro cities.

vi. Financial Assistance for Allied Cultural Activities: The objective of this scheme component is to provide financial assistance to all eligible organizations for creation of assets for enhancing the audio-visual spectacle for allied cultural activities to give firsthand experience of live performances on regular basis and during festivals in open/closed areas/spaces. Maximum assistance under the scheme component, including applicable duties & taxes and also Operation & Maintenance (O&M) costing for five years, will be as under:- (i) Audio: Rs.1.00 crore; (ii) Audio+Video: Rs. 1.50 crore.

vii. Domestic Festivals and Fairs: The objective of this scheme is to provide assistance for holding the 'Rashtriya Sanskriti Mahotsavs' organized by Ministry of Culture.

3. FINANCIAL ASSISTANCE FOR CONSTRUCTION OF TAGORE CULTURAL COMPLEXES (TCC): The aim of the scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, State / UT Govt. University, Central/State Govt. agencies/bodies, Municipal Corporations, reputed not-for-profit organizations etc. for creation of new Large Cultural Spaces such as Auditorium with facilities and infrastructure for stage performances (dance, drama and music), exhibitions, seminars, literary activities, green rooms, etc. The Scheme component also provides support for restoration, renovation, extension, alteration, up-gradation, modernization of existing cultural facilities (Rabindra Bhawans, Rangshalas) etc. Under this scheme component, the financial assistance for any project will normally be up to a maximum of Rs. 15.00 crore. Central financial assistance would be 90% of the total approved project cost and remaining 10% of the total approved project cost will be borne by the recipient State Govt./NGO or concerned organization for NER Projects and except NER, there is 60:40 ratio for central assistant and state share (matching share).

4. SCHEME OF SCHOLARSHIP AND FELLOWSHIP FOR PROMOTION OF ART AND CULTURE: The scheme consists of following three components:

i. Scheme for the Award of Fellowship to Outstanding Persons in the field of Culture: Upto 400 fellowships (200 Junior and 200 Senior) are awarded in a batch year to outstanding persons in the age group of 25 to 40 years (Jr.) and above 40 years (Sr.) in different cultural fields @ of Rs. 10,000/- p.m. and 20,000/-p.m. for the period of 2 years for cultural research. The Fellowship is released in four equal six monthly installments.

ii. Scheme for Scholarships to Young Artistes in Different Cultural Fields: Upto 400 Scholarships are awarded in a batch year. Under this scheme financial assistance is given to young artistes of outstanding promise in the age group of 18-25 years for advanced training within India in the field of Indian Classical Music, Indian Classical Dance, Theatre, Mime, Visual art, Folk, Traditional and Indigenous Arts and Light Classical Music etc. @ Rs. 5,000/- p.m. for 2 years. The Scholarship is released in four equal six monthly instalments.

iii. **Tagore National Fellowship for Cultural Research:** The purpose of the Scheme Component is to invigorate and revitalize the various institutions under the Ministry of Culture (MoC) and other identified cultural institutions in the country, by encouraging scholars/ academicians to affiliate themselves with these institutions to work on projects of mutual interest. Upto 15 Fellowships (Rs.80,000/- p.m. + Contingency Allowance) and 25 Scholarships (Rs.50,000/- p.m. + Contingency Allowance) for a maximum period of 2 Years. The Fellowship is released in four equal six monthly instalments.

5. **FINANCIAL ASSISTANCE FOR VETERAN ARTISTS:** The objective of this Scheme is to provide financial assistance of Rs. 6,000/- p.m. to the old artistes and scholars aged 60 years above having annual income not exceeding Rs.72,000/- who have contributed significantly in their specialized fields of arts, letters etc. In the event of death of the beneficiary, the financial assistance is transferred to his/her spouse.

ANNEXURE-II

**Annexure referred to in reply to parts (a) & (b) of Lok Sabha Unstarred
Question No. 3432 for 16.12.2024**

Details of financial support provided to the organizations/ individuals under various schemes in the State of Jharkhand

CULTURAL FUNCTION AND PRODUCTION GRANT SCHEME

(Rs. in lakh)

Sl. No.	Name of the District of Jharkhand	2021-22		2022-23		2023-24	
		No. of Org	Fund Released	No. of Org	Fund Released	No. of Org	Fund Released
1	Bokaro	0	0	1	2.62	1	0.87
2	Dhanbad	0	0	2	1.50	2	2.19
3	East Singhbhum	2	5.25	3	3.87	0	0
4	Gumla	0	0	0	0	1	4.00
5	SeraikelaKharswan	2	4.50	4	3.64	3	1.69
6	Simdega	0	0	1	2.63	0	0
7	Ranchi	2	1.62	0	0	0	0
Total		6	11.37	11	14.26	7	8.75

**AWARD OF FELLOWSHIP TO OUTSTANDING PERSONS IN THE FIELD OF
CULTURE**

(Rs. in lakh)

Sl. No.	Name of the District of Jharkhand	2021-22		2022-23		2023-24	
		No. of Beneficiaries	Fund Released	No. of Beneficiaries	Fund Released	No. of Beneficiaries	Fund Released
1	Bokaro	02	3.60	-	-	03	5.40
2	Deoghar	02	3.60	-	-	-	-
3	Dhanbad	01	1.20	-	-	-	-
4	Dumka	-	-	-	-	01	1.20
5	East Singhbhum	02	3.60	-	-	03	3.00
6	Gumla	01	0.60	-	-	-	-
7	Hazaribagh	-	-	-	-	01	1.20
8	Koderma	-	-	-	-	01	0.60
9	Ranchi	07	8.40	-	-	07	9.60
10	Seraikela	08	15.00	02	1.20	08	9.60
Total		23	36.00	2	1.20	24	30.6

SCHOLARSHIPS TO YOUNG ARTISTES IN DIFFERENT CULTURAL FIELDS

(Rs. in lakh)

Sl. No.	Name of the District of Jharkhand	2021-22		2022-23		2023-24	
		No. of Beneficiaries	Fund Released	No. of Beneficiaries	Fund Released	No. of Beneficiaries	Fund Released
1	Dhanbad	03	0.90	05	1.50	10	3.00
2	East Singhbhum	-	-	-	-	02	0.60
3	Godda	-	-	-	-	01	0.30
4	Palamu	-	-	-	-	01	0.30
5	Ramgarh	03	0.90	01	0.30	-	-
6	Ranchi	-	-	-	-	02	0.60
7	Simdega	-	-	02	0.60	07	2.10
8	West Singhbhum	02	0.60	-	-	01	0.30
Total		08	2.40	08	2.40	24	7.20

FINANCIAL ASSISTANCE FOR PROMOTION OF GURU-SHISHYA PARAMPARA (REPERTORY GRANT)

(Rs. in lakh)

Sl. No.	Name of District of Jharkhand	2021-22		2022-23		2023-24	
		No. of Orgs.	Amount	No. of Orgs.	Amount	No. of Orgs.	Amount
1	Bokaro	1	8.58	1	10.56	4	23.48
2	Ranchi	1	12.96	8	47.70	7	53.14
3	Gumla	0	0.00	2	5.40	2	8.46
4	Simdega	0	0.00	2	5.52	3	12.48
5	Saraikeela	0	0.00	0	0.00	2	3.08
Total		02	21.54	13	69.18	18	100.64

FINANCIAL ASSISTANCE FOR VETERAN ARTISTS

(Rs. in lakh)

Sl. No.	Name of the State	2021-22		2022-23		2023-24	
		No. of Beneficiaries	Fund Released	No. of Beneficiaries	Fund Released	No. of Beneficiaries	Fund Released
1	Jharkhand	5	3.00	7	3.59	4	3.88
